

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

23

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCA (HC)/9 & 10/CAA/2017
NAME OF THE TRANSFEROR : SAIPEM DRILLING COMPANY PVT LTD
NAME OF THE TRANSFERRE : SAIPEM INDIA PROJECTS COMPANY LTD
UNDER SECTION : 391/394

S.No.	Name (in Capital)	Represented by	Signature
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ORDER

Counsel for the Petitioner present and submitted that the Official Liquidator(OL) report is awaited. At this stage, the OL in person present and prayed for a week's time to submit his report. At request, time is enlarged. Put up on 22.8.2017 at 10.30. A.M.

S. Vijayaraghavan

(S. Vijayaraghavan)
Member (Technical)
PAM

Ch. Md. Sharief Tariq
(Ch. Md. Sharief Tariq)
Member (Judicial)